

NOTICE

This is for the information of all the concerned and the members of High Court Bar Association that as Municipal election is scheduled for 23.01.2025 (Thursday) in the State of Uttarakhand and in pursuance thereof vide Notification No.02/UHC/Stationary/2025 dated 17.01.2025, Hon'ble High Court has declare holiday on 23.01.2025.

2. In view of the above, for transaction of judicial business/sitting of Hon'ble Court has been accommodated as under:-

Sl. No.	Earlier Date	Date to be accommodated
1	21.01.2025 (Tuesday)	20.01.2025 (Monday)
2	23.01.2025 (Thursday)	22.01.2025 (Wednesday)

3. Accordingly, the urgent matters shall be filed on 18.01.2025 (Saturday) instead of 20.01.2025 (Monday) and 21.01.2025 (Tuesday) instead of 22.01.2025 (Wednesday) in the filling counter at Institution Section.

By the Orders of Hon'ble the Chief Justice

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Registrar (Judicial)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 06

MONDAY, JANUARY 20, 2025, AT 11:00 A.M.

HON'BLE MR. JUSTICE VIVEK BHARTI SHARMA
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

**ALL MENTIONS SHALL BE TAKEN BEFORE HEARING OF CASES COMMENCES.
(VACATION JUDGE)**

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	CRLR/36/2025	APOORVA JOSHI AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	DUSHYANT MAINALI NIKHIL BHATT	G.A.
WITH IA/1/2025 FOR URGENCY APPLICATION IA/2/2025 FOR BAIL APPLICATION IA/3/2025 FOR EXEMPTION APPLICATION				
2	WPCRL/40/2025	SIMRAN JEET KAUR AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	RAVI BISHT	G.A.
WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION				
3	BA1/95/2025	SURESH CHANDRA Versus STATE OF UTTARAKHAND	DEEP PRAKASH BHATT	G.A.
* ADMISSION MATTERS *				
4	C528/35/2025	HEM CHANDRA KANDPAL Versus STATE OF UTTARAKHAND AND ANOTHER	DUSHYANT MAINALI NIKHIL BHATT NEERAJ TIWARI	G.A.
* ORDERS ON APPLICATIONS *				
5	IA/1/2024 FOR BAIL APPLICATION IA/6/2024 FOR URGENCY APPLICATION IA/7/2025 FOR SHORT TERM BAIL APPLICATION IN CRLA/86/2024	MAAN SINGH Versus STATE OF UTTARAKHAND	ANKUR SHARMA	G.A.

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Causelists generated for Bench ID- 1174 and causlist ID- (1001) 18/01/2025 02:15:52 pm(111)